

FORM A

PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF
REJEUVINE ENTERPRISES PRIVATE LIMITED

1	NAME OF CORPORATE PERSON	Rejeuvine Enterprises Private Limited
2	DATE OF INCORPORATION OF CORPORATE PERSON	28/11/2017
3	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED/REGISTERED	Registrar of Companies, Hyderabad
4	CORPORATE IDENTITY NUMBER/ LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U74999TG2017PTC120854
5	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	506 D Address Diamond Hills, Survey No. Gachibowli, behind NCC Urban Gardenia Hyderabad, Telangana - 500032
6	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	28/02/2023
7	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	Name: Manjeet Bucha Address: 5-9-91 & 93, D.No.204, 2 nd Floor, Shakti Sai Complex, Near Udai Clinic, Chapel Road, Abids, Hyderabad, Telangana -500001 e-mail: manjeetbucha@gmail.com Telephone No.: +919346955001 IP Registration No.: IBBI/IPA-002/IP-N00808/2019-2020/12551
8	LAST DATE FOR SUBMISSION OF CLAIMS	30/03/2023

Notice is hereby given that Rejeuvine Enterprises Private Limited has commenced voluntary liquidation on 28/02/2023.

The Stakeholders of Rejeuvine Enterprises Private Limited are hereby called upon to submit a proof of their claims, on or before 30/03/2023 to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 28.02.2023
Place: Hyderabad



Manjeet Bucha
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IBBI/IPA-002/IP-N00808/2019-2020/12551
Liquidator of Rejeuvine Enterprises Private Limited
AFA No: AA2/12551/02/211123/202356
valid up to 21/11/2023